

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH-EAST),  
SAKET COURTS COMPLEX, NEW DELHI

ORDER No 259

Dated: 5/11/18

In pursuance to Minutes of the Meeting dated 02.11.2018 of Hon'ble High Court of Delhi Administrative Civil Judge (South East) (Mobile No. 9650696113), Saket Courts, New Delhi is hereby appointed as Grievances Redressal Officer under Section 23 of the Rights of Persons with Disabilities Act, 2016, with immediate effect.

However, the correspondence with the High Court of Delhi will be done only through the undersigned.

<sup>30.11.18</sup>  
(GIRISH KATHPALIA)  
District & Sessions Judge (SE)  
Saket Courts Complex,  
New Delhi

No. Judl./F58/Committee/Gaz./D&SJ/SE/2018/

21584-21591

New Delhi, Dated: 05/12/18

**Copy forwarded for information and necessary action to:**

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi. Delhi.
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. The Concerned Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
5. The Officer In-Charge, General Branch, South East District, Saket Courts New Delhi, for compliance of the directions at their end.
6. PS to District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
7. The Nodal Officer, Website Saket Courts Complex, New Delhi with a request to upload the same on the website.
8. The Website Committee, Tis Hazari Courts, Delhi.

District & Sessions Judge (SE)  
Saket Courts Complex,  
New Delhi